

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

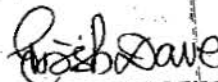
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

New Delhi, the 17.6.85

NOTIFICATION
INCOME-TAX

6268

F.NO.203/101/85-ITA.II : It is hereby notified for general information that the approval under section 35 (3)(ii) of the Income-tax Act, 1961 to the Gujarmal Modi Science Foundation, Modinagar was accorded vide Ministry of Finance (Department of Revenue & Insurance)'s Notification No. 609 (F.NO.203/27/74-ITA.II) dated 20.6.1974 read with Ministry of Finance (Department of Revenue)'s Notification No. 2083 (F.No.203/170/77-ITA.II) dated 22.12.1977. The approval was effective from 1.4.1974 for unspecified time-limit. The Prescribed Authority on reconsideration, has decided that approval granted to the Foundation vide Ministry of Finance, Notification No. 609 (F.No.203/27/74-ITA.II) dated 20.6.1974 would be effective only upto 31.3.1986.



(GIRISH DAVE)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA.